

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 812 /Confdl. /2018
II-2-16/2001 (Pt. III)

Bilaspur, dated 12 / 07 /2018

Copy of order/endt. no. F 5-5/Food/2010/29-1/1698 dated 11.07.2018 issued by the Under Secretary, Government of Chhattisgarh, Department of Food, Civil Supplies and Consumer Protection, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.

Contd....2/-

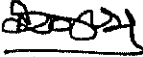
(2)

- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Private Secretary to Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (21) Shri Nand Kumar Singh Thakur, I Additional District & Sessions Judge, Dakshin Bastar (Dantewara) for information and compliance. He is directed to take charge at his new place of posting on or before 26.07.2018. He is also requested to send the taking over charge report to this Registry.
- (22) District & Sessions Judge, Dakshin Bastar (Dantewara) for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (23) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/Uttar Bastar (Kanker) for information.
- (24) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Central Filing & Copying/Criminal/ Civil/ O/o R.G. & E./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (27) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (28) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (29) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (31) Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Confidential/Copying/ D.E./ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.

Contd....3/-

(3)

- (32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/Juvenile Justice Cell/ O/o R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Vigilance/ I. & E./ Pension/ S. & A. Cell/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


12.7.2018

(NEELAM CHAND SAKHLA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
मंत्रालय
महानदी भवन, नया रायपुर

--: आदेश ::--

नया रायपुर, दिनांक जुलाई, 2018
क्रमांक एफ 5-5/खाद्य/2010/29-1 :: विधि और विधायी कार्य विभाग के आदेश क्रमांक F.No. 6465/2408/XXI-B/C.G./18 दिनांक 29.06.2018 द्वारा छत्तीसगढ़ न्यायिक सेवा के अधिकारी श्री नंद कुमार सिंह ठाकुर प्रथम अतिरिक्त जिला एवं सत्र न्यायाधीश, दंतेवाड़ा की सेवायें प्रतिनियुक्ति पर खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग को सौंपी गयी है।
2/ अतः राज्य शासन एतद्वारा श्री नंद कुमार सिंह ठाकुर प्रथम अतिरिक्त जिला एवं सत्र न्यायाधीश, दंतेवाड़ा को छ.ग. राज्य उपभोक्ता विवाद प्रतितोषण आयोग, रायपुर में रजिस्ट्रार के पद पर उनके द्वारा कार्यभार ग्रहण करने की तिथि से अस्थायी रूप से आगामी आदेश तक पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

(के०के० गौतम)

अवर सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग
नया रायपुर दिनांक 11 जुलाई, 2018

प्रतिलिपि:-
क्रमांक एफ 5-5/खाद्य/2010/29-1/1698

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय बिलासपुर।
2. महामहिम राज्यपाल के सचिव, राजगवन, रायपुर।
3. सचिव, छत्तीसगढ़ शासन मुख्यमंत्री सचिवालय, मंत्रालय नया रायपुर।
4. मुख्य सचिव, के उप सचिव छत्तीसगढ़ शासन, मंत्रालय नया रायपुर।
5. प्रमुख सचिव, छत्तीसगढ़ शासन विधि विभाग, मंत्रालय नया रायपुर को ओर उनके आदेश क्रमांक F.No. 6465/2408/XXI-B/C.G./18 दिनांक 29.06.2018 के संदर्भ में सूचनार्थ ।
6. प्रमुख सचिव, छत्तीसगढ़ शासन, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण, विभाग मंत्रालय नया रायपुर।
7. सचिव, छत्तीसगढ़ शासन सामान्य प्रशासन विभाग मंत्रालय नया रायपुर।
8. विशेष सहायक, माननीय मंत्री, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण, विभाग मंत्रालय नया रायपुर।
9. संचालक, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय नया रायपुर ।
10. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग, रायपुर।
11. महालेखाकर कार्यालय, जीरो पाइंट विधान सभा रोड, रायपुर ।
12. कलेक्टर, जिला- दंतेवाड़ा/रायपुर।
13. कोषालय अधिकारी जिला - दंतेवाड़ा/रायपुर।
14. श्री नंद कुमार सिंह ठाकुर प्रथम अतिरिक्त जिला एवं सत्र न्यायाधीश, दंतेवाड़ा
15. आर्डर फोल्डर

K.K. Goutam

अवर सचिव

छत्तीसगढ़ शासन 11/7/18

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग

R. Conbll

R.S.

24/75/PS-6/10
11.7.2018